

**HIGH COURT FOR THE STATE OF TELANGANA : : HYDERABAD**

**NOTIFICATION**

**R.O.C.NO.666/2024-RC, dated 07-02-2025**

**REF:-** High Court's Notification Nos.101/2025 to 108/2025, dated 02-01-2025 issued inviting applications for direct recruitment to the posts of Court Master/Personal Secretary, Computer Operator, Assistant, Reader & Examiner, Typist, Copyist, System Assistant and Office Subordinate in the Service of High Court for the State of Telangana.

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All the employees who are working on contract/outsourcing basis and has completed two (02) years of service as on 02-01-2025 in the High Court for the State of Telangana, and also who were within the prescribed age limit at the time of their initial appointment either on contract or outsourcing basis, are hereby informed that, if they are willing to apply for appointment to the posts of Court Master/Personal Secretary, Computer Operator, Assistant, Reader & Examiner, Typist, Copyist, System Assistant and Office Subordinate in the Telangana High Court Service under the Notifications cited, are required to approach the Section Officer, Establishment Section of the High Court for the State of Telangana, for registration purpose, so as to enable to apply for the said posts through online, from 10-02-2025 to 25-02-2025, subject to having the requisite qualifications prescribed to the posts as mentioned in the concerned Recruitment Notifications.

Similarly, the contract/outsourcing employees working in the Head Office of the Telananga State Legal Services Authority, Hyderabad and in the Telangana High Court Legal Services Committee, Hyderabad, who have completed two (02) years of service as on 02-01-2025, and also who were within the prescribed age limit at the time of their initial appointment either on contract or outsourcing basis, are hereby informed that, if they are willing to

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apply for appointment to the posts of Court Master/Personal Secretary, Computer Operator, Assistant, Reader & Examiner, Typist, Copyist, System Assistant and Office Subordinate in the Telangana High Court Service under the Notifications cited, are required to approach the Accounts Officer, Telangna State Legal Services Authority, and the Deputy Administrative Officer of the Telangana High Court Legal Services Committee, as the case may be, for registration purpose, so as to enable to apply for the said posts through online, from 10-02-2025 to 25-02-2025, subject to having the requisite qualifications prescribed to the posts as mentioned in the concerned Recruitment Notifications.

In this connection it is further to inform that, as already stated in the notifications cited, the upper age limit will be relaxed and will be awarded weightage marks to the said employees in the ensuing Recruitment Notifications, if they were within the prescribed age limit at the time of their initial appointment, either on contract or on outsourcing basis. To apply under this category, the aforesaid employees must have put in at least two years of service by the date of publication of notifications cited, i.e. 02-01-2025.

High Court's website: tshc.gov.in

  
**REGISTRAR (RECRUITMENT)**